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PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR NO. T. M. 8-60-88.

FROM

P. M. JOSEPH, Esq.,
COMPTROLLER, ORISSA,

TO

ALL TREASURY OFFICERS AND SUB-TREASURY OFFICERS
AND ALL DRAWING OFFICERS IN ORISSA.

Ranchi, the 1st May 1939.

SUBJECT.—Instructions for the deductions of Income-tax and super-tax from
1st April 1939.

SIR,

I HAVE the honour to refer to paragraph 4 of the "Memorandum of instructions for the deductions of income-tax and super-tax every month from salaries, etc." forwarded with this office Circular no. T. M. 8-60-1336, dated the 23rd March 1939 (published in Part IX of the *Orissa Gazette*, dated the 31st March 1939) and to state that the correct rate of income-tax for the first Rs. 5,000 in excess of Rs. 10,000 is 2 annas. The entry "2 annas 3 pies" printed against the second "Next Rs. 5,000" of total income in paragraph 4 is incorrect and should read as "2 annas in the rupee". The necessary correction may, therefore, kindly be made in the Memorandum.

I have the honour to be,

SIR,

Your most obedient servant,

P. M. JOSEPH,

Comptroller, Orissa.